

**Annexure -B**

*(Certificate to be used by the Employer on the letter head of the organization / institution under sub-rule (4) of rule 114 of the Income-tax Rules, 1962)*

*(Affix same photograph as affixed on PAN application form)*

*(To be attested by issuing authority with his/her signature & rubber stamp appearing half on the photograph and half on the certificate)*

It is hereby certified that Sh./Smt/Kum... .. son/daughter of  
..... is employed with us since ..... . He/She is presently working at  
the following address of the organisation:-

Office Address .....  
.....  
.....

The residential address of the applicant as verified by us is given below:

Residential Address .....  
.....  
.....

Registration Number of the Company/Institution etc.....

PAN of the Company/Institution:

**Details of the Individual issuing the certificate**

Full Name:

Designation:

PAN of the Individual:

Office address with location:

Telephone:

Mobile:

(Signature)

Office Seal

Date:

Place: